

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NOS. 422 & 423 OF 2016 IN
DFR NO. 1476 OF 2016**

Dated : 8th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Fortune Five Hydel Project Pvt. Ltd.

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Shailesh Madiyal

Ms. Shivani Srivastava

ORDER

Nobody appears on behalf of the respondents.

List the matter on **29.09.2016.**

**(T. Munikrishnaiah)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**